

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 1433/(MAH)/2017
 CA No.

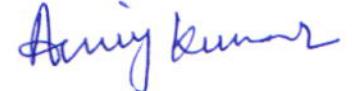
CORAM: Present: SHRI B.S.V. PRAKASH KUMAR
 MEMBER (J)

SHRI V. NALLASENAPATHY
 MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
 THE NATIONAL COMPANY LAW TRIBUNAL ON 20.10.2017

NAME OF THE PARTIES: Daimler Financial Services India Pvt. Ltd
 V/s
 Digital Travels Pvt. Ltd

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
3.	KUNAL TIWARI	Advocate	
	A/w		
	AMIT KUMAR <small>ORDER</small>	Advocate	

CP No.1433/I&BP/NCLT/MB/MAH/2017

Since it appears that the Petitioner Counsel has not intimated this date of hearing to the Corporate Debtor side, at request of the Petitioner Counsel, list this matter for hearing on 9.11.2017 with a direction to the Petitioner to communicate next date of hearing to the Corporate Debtor and file proof of service in accordance with the Adjudicating Authority Rules.

List this matter on 9.11.2017.

Sd/-
 V. NALLASENAPATHY
 Member (Technical)

Sd/-
 B. S. V. PRAKASH KUMAR
 Member (Judicial)